

ORISSA HIGH COURT

FILING REPORT AS ON :02/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/37359/2025	BRAJA KISHORE BALIARSINGH VS STATE OF ODISHA	PRADIPTA KUMAR SAHOO VS	SONEPUR /277 /2025 () //	
2	D-BLAPL/37361/2025	KANHA @ JAYANTA DEHURY VS STATE OF ODISHA	SASMITA NANDA VS	JARAPADA /358 /2025 () //	
3	D-BLAPL/37366/2025	SABITA ROUT VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANKI /310 /2022 () //	
4	D-BLAPL/37368/2025	RAKESH MANTRY @ BANTI @ RAKESH KUMAR MASTI VS STATE OF ODISHA	SIBAPRASAD MISHRA VS	BANKI /310 /2022 () //	
5	D-BLAPL/37369/2025	RAMAI KANDEYAN @ AMBARA VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /64 /2023 () //	
6	D-BLAPL/37374/2025	PARAKHIT MAHAKUL VS STATE OF ODISHA	BIDYADHAR PANDA VS	LEPHRIPADA /260 /2025 () //	AOR20220001945C202500057
7	D-BLAPL/37384/2025	GYANA RANJAN PANDA VS STATE OF ODISHA	MANORANJAN DAS VS	// () //	AOR20220000053C202500126
8	D-BLAPL/37387/2025	PAPU @ PAPUN KUMAR SAHU @ SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SAMAL /281 /2021 () //	
9	D-BLAPL/37388/2025	RAHUL NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 () //	
10	D-BLAPL/37389/2025	ANTARA @ ANTARYAMI BISWAL VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	JODAPADAR /116 /2025 () //	
11	D-BLAPL/37392/2025	MUKE MADKAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /173 /2025 () //	

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12	D-BLAPL/37396/2025	RAJA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANARAPAL /382 /2025 () //	
13	D-BLAPL/37397/2025	KIRTI RANJAN SAHOO @ ATHANI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /889 /2025 () //	
14	D-BLAPL/37407/2025	ANIL @ SUBHAM KHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	BARAMBA /323 /2025 () //	AOD20220004020C202500074
15	D-BLAPL/37408/2025	KANHU LENKA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	KABISURYANAGAR /306 /2024 () //	
16	D-BLAPL/37410/2025	OMM PRAKASH SWAIN @ HAPPY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KHURDA SADAR /140 /2024 () //	
17	D-BLAPL/37417/2025	CHANDAN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 () //	
18	D-BLAPL/37419/2025	HARI @ HARMOHAN TRIPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /603 /2025 () //	
19	D-BLAPL/37423/2025	ANIL GARTIA VS STATE OF ODISHA	NIRANJAN PANDA VS	BARGARH /90 /2022 () //	
20	D-BLAPL/37426/2025	DUKURA @ DASARATHI PALEYA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALINGA NAGAR /203 /2025 () //	
21	D-BLAPL/37430/2025	SRIKANTA @ RATNAKAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /268 /2025 () //	
22	D-BLAPL/37437/2025	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /72 /2023 () //	
23	D-BLAPL/37442/2025	GANDU @ HABIBULLAH KHAN	BIBHU PRASAD CHHUALSINGH	TIGIRIA /1 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37444/2025	ALOK KOCHIARI @ ALOK KOCHIALI	SARAT KUMAR JENA	MANGALA BAG /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37449/2025	HRUSHIKESH NATH @ HRUSHI KESH NATH	PRATAP KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37452/2025	RATNAKARA BAGH @ BAG @ RAHITA BAG	AMITAV TRIPATHY	CHITRAKONDA /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37455/2025	HARE KRISHNA PRADHAN @ HARIA @ HAREKRUSHNA PRADHAN	AMITAV TRIPATHY	BANAPUR P.S. /394 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37456/2025	KAPILA BHUMIA	AMITAV TRIPATHY	MALKANGIRI /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37461/2025	PRABIR KUMAR SAHU @ PAPU	JUGALA KISHORE PANDA	RAMBHA (KHALLIKOTE) /538 /2025	AOR20250001157C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/37463/2025	RIYAS M	MANGI NANDY	NANDAPUR /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/37465/2025	KISAN @ BABU BEHERA	AMLAN SHAKTI PAUL	SAHID NAGAR P.S. /326 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37468/2025	GULSHAN NISHA	BHARAT BHUSAN ROUSTRAY	RAGHUNATHPALI /635 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37470/2025	A. SRINIBAS ACHARY	RAJIB LOCHAN PATNAIK	MALKANGIRI /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37473/2025	SARASWATI PALEI	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	

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35	D-BLAPL/37475/2025	STATE OF ODISHA AJIT KUMAR VS	ALOK KUMAR PANDA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /97 /2024 ()	
36	D-BLAPL/37476/2025	STATE OF ODISHA HARISH JAISWAL VS	TAPAN KUMAR MOHANTY VS	// JHARSUGUDA /348 /2017 ()	
37	D-BLAPL/37478/2025	STATE OF ODISHA BIJAY KUMAR ROUT @ RAJA VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /557 /2025 ()	
38	D-BLAPL/37480/2025	STATE OF ODISHA SAGAR ORAM VS	BHARAT BHUSAN ROURAY VS	// HATIBARI /194 /2025 ()	
39	D-BLAPL/37484/2025	STATE OF ODISHA MOHAN YADAV VS	SARAT KUMAR JENA VS	// BHATILI /235 /2025 ()	
40	D-BLAPL/37485/2025	STATE OF ODISHA BIJE @ BIJAYA PRADHAN @ KHATU VS	SARAT KUMAR JENA VS	// AMBABHONA /202 /2025 ()	
41	D-BLAPL/37487/2025	STATE OF ODISHA RASID SAHA VS	SARAT KUMAR JENA VS	// ATTABIRA /371 /2025 ()	
42	D-BLAPL/37491/2025	STATE OF ODISHA PRABIR KUMAR MUKHERJEE VS	LAXMINARAYAN PATEL VS	// //0 ()	
43	D-BLAPL/37493/2025	UNION OF INDIA(CBI) MUKESH GUPTA VS	BHARAT BHUSAN ROURAY VS	// RAGHUNATHPALI /635 /2025 ()	
44	D-BLAPL/37502/2025	STATE OF ODISHA SOMANATH BEHERA @ CHANDAN BEHERA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /448 /2025 ()	
45	D-BLAPL/37504/2025	STATE OF ODISHA BISWAJIT CHAMPATI VS	ROHIT RANJAN RAY VS	// //0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/37508/2025	SUSHANTA KUMAR ROUSTRAY @ PAPUNA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 () //	
47	D-BLAPL/37509/2025	SAMU SANDIL VS STATE OF ODISHA	SK. ZAFARULLA VS	RUGUDI /9 /2025 () //	
48	D-BLAPL/37516/2025	HARISH CHANDRA MOHAPATRA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /32 /2025 () //	
49	D-BLAPL/37517/2025	SOURAV PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
50	D-BLAPL/37519/2025	SAHAJAN SAHAJI @ SAJAN SAHAJI VS STATE OF ODISHA	SK. ZAFARULLA VS	PIRAHAT P.S /51 /2025 () //	
51	D-BLAPL/37528/2025	CHHOTU SENDRIYA ALIAS SENDRIYA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202500053
52	D-CMAPL/49889/2025	ODISHA STATE HOUSING BOARD, BBSR VS STATE CONSUMER DISPUTE REDRESSAL COMMISSION	ADV. VS	// () //	
53	D-CMP/50005/2025	TADITBALA PATTNAIK VS SHANTILATA PATTNAIK	SURYAKANTA DASH VS	// () //	
54	D-CMP/50009/2025	RAGHUNATH SAMANTARAY VS ASHOK SAMANTARAY	SANTOSH KUMAR SAMANTARAY VS	// () //	
55	D-CMP/50012/2025	M/S. C ENGINEERS AND BUILDERS PVT LTD. VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA 2 VS	// () //	AOR20220001465C202500003
56	D-CMP/50014/2025	SMRUTI RANJAN MOHANTY VS ABHISHEK KUMAR SAHOO	ARYA TRIPATHY VS	// () //	AOD20220004423C202500009
57	D-CMP/50033/2025	GAHAR ALI KHAN	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	()	
		RASIDA BEGUM		//	
58	D-CMP/50053/2025	JAWID IQBAL	SILADITYA RAY	//	
		VS	VS	()	
		ZAFAR IMTIAZ KHAN		//	
59	D-CMP/50059/2025	SARADA PRADHAN	SANDEEP RATH	//	
		VS	VS	()	
		SASMITA PRADHAN		//	
60	D-CONTC/49881/2025	MANAGIANG COMMITTEE OF M. SRIGIDA HIGH SCHOOL		//	
		VS	VS	()	
		N.THIRUMALA NAIK,IAS		//	
61	D-CONTC/49882/2025	AKSHAYA NAG	ADV	//	AOR20220001600C202500202
		VS	VS	()	
		SONALI PATRA, TAHASILDAR, BANDHUGAON		//	
62	D-CONTC/49884/2025	HEMANTA KUMAR MOHARANA	ADV.	//	
	CONTC/5823/2025	VS	VS	()	
		ASWATHY S, IAS,COMMISSIONER-CUM-SECRETARY TO GOVT. DEPARTMENT OF HEALTH AND FAMILY WELFARE,ODISHA			
63	D-CONTC/49893/2025	JHARANA MISHRA	GOKULANANDA PADHI	//	
		VS	VS	()	
		HEMANTA KUMAR NAYAK		//	
64	D-CONTC/49901/2025	RABINARAYANA MOHAPATRA	P. V. BALAKRISHNA	//	
		VS	VS	()	
		DR. N.THIRUMALA NAIK, IAS		//	
65	D-CONTC/49910/2025	RASMITA SARANGI	ADV.	//	
		VS	VS	()	
		DEORANJAN KUMAR SING		//	
66	D-CONTC/49920/2025	KESHAB CHANDRA DASH	ADV.	//	
		VS	VS	()	
		DR. N.THIRUMALA NAIK, IAS		//	
67	D-CONTC/49943/2025	GEETANJALI PRADHAN	AMIT KUMAR SAA	//	
		VS	VS	()	
		DR. N.THIRUMALA NAIK, IAS		//	
68	D-CONTC/49951/2025	NARAYAN PADHI	SUBHADUTTA ROUTH	//	
		VS	VS	()	

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69	D-CONTC/49956/2025	N.THIRUMALA NAIK,IAS M.JAYANTI DORA VS BHABANI PRASAD MISHRA, OAS	ADV. VS	// // 0 //	
70	D-CONTC/49960/2025	JITEN KU.BEHERA VS ARVIND SINGH (CEO) TPCODL	ADV. VS	// // 0 //	
71	D-CONTC/49962/2025	PABITRA KUMAR MALLICK VS ARVIND SINGH (CEO) TPCODL	ADV. VS	// // 0 //	
72	D-CONTC/49982/2025	HARA SAHOO @ HARA BEWA VS SURYAWANSHI MAYUR VIKASH, I.A.S.	ADV. VS	// // 0 //	
73	D-CONTC/49989/2025	M.C. OF CHAITANYA PRASAD U.P. SCHOOL VS THIRUMALA NAIK, IAS	SUSHANTA KUMAR MISHRA VS	// // 0 //	
74	D-CONTC/49993/2025	RANJAN KUMAR MALLICK VS PABITRA MOHAN BARIK	ADV. VS	// // 0 //	
75	D-CONTC/50000/2025	JOGENDRANATH DAS VS DR. SWATI PANDA, OAS	ADV. VS	// // 0 //	
76	D-CONTC/50003/2025	SARAT KUMAR SAMAL VS DR. SWATI PANDA , OAS	ADV. VS	// // 0 //	
77	D-CONTC/50010/2025	BIBHUTI BHUSAN DASH VS USHA PADHEE, THE PRINCIPAL SECRETARY, H AND U DEV. DEPT., BBSR	GYANA RANJAN MAHAPATRA VS	// // 0 //	
78	D-CONTC/50011/2025	SALILA DAS VS P.L HARANADH, CHAIRMAN, PARADEEP PORT TRUST	ADV VS	// // 0 //	AOD20230000737C202500104
79	D-CONTC/50015/2025	MAMITA DASH VS USHA PADHEE, THE PRINCIPAL SECRETARY, H AND U DEV. DEPT., BBSR	GYANA RANJAN MAHAPATRA VS	// // 0 //	

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80	D-CONTC/50019/2025	MADAN MOHAPATRA VS ARAVIND AGRAWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// ()	
81	D-CONTC/50020/2025	SANJUKTA SAHU VS ARAVIND AGRAWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// ()	
82	D-CONTC/50021/2025	SATNAM SINGH VS UDAY A.KAOLE, CHAIRMAN CUM MD, MCL.,	ADV. VS SAMBALPUR	// ()	
83	D-CONTC/50027/2025	SANDHYARANI PANI VS ER.BILASH KUMAR BEHERA, ENGINEER IN CHIEF, WATER SUPPLY AND SWARAGE BOARD/BBSR	SANGRAM MISHRA VS	// ()	
84	D-CONTC/50030/2025	ANANTA CHARAN BEHERA VS BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION	ADV. VS	// ()	
85	D-CONTC/50034/2025	SUJIT KUMAR BEHERA VS RAHUL JAIN, IAS	MANORANJAN PADHI VS	// ()	
86	D-CONTC/50039/2025	SUVASISH GAHAN VS RASHMI RANJAN DAS, IIC KUJANG P.S., JAGATSINGHPUR	TIRTH KUMAR SAHU VS	// ()	
87	D-CONTC/50042/2025	RABINDRA KUMAR MOHANTY VS SAROJ KANTA SAMAL	TIRTH KUMAR SAHU VS	// ()	
88	D-CONTC/50051/2025	SUSANTA KUMAR SAMANTARAY VS SATYABRATA SAHU , IAS	MANORANJAN PADHI VS	// ()	
89	D-CONTC/50056/2025	ANUP EKKA VS RAHUL JAIN, S.P., ANGUL	ADV. VS	// ()	
90	D-CRLA/37371/2025	LALU SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	HATIBARI /53 /2013 ()	
91	D-CRLA/37393/2025	KALIA @ KALANDI @ PRABIR NAYAK	MANORANJAN KHATUA	DHARMASALA /332 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/37446/2025	SIBA BHOI @ BHASKAR SWAIN	PRANAY KUMAR MAHARAJ	KHANDAPARA /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/37466/2025	JAYARAM PUJARI	PRANAY KUMAR MAHARAJ	KORAPUT TOWN /195 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/37471/2025	AJIT KUMAR MISHRA	DHANANJAYA MUND	JEYPORE VIGILANCE /27 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
95	D-CRLA/37479/2025	ASHOK NAYAK	DINESH KUMAR MOHANTY	KUCHINDA /107 /2021	AOD20220003518C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/37486/2025	SOUMYA RANJAN SWAIN	RAGHUNATH DASMOHAPATRA	NAYAGARH SADAR /161 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/37521/2025	ASHOK SHIKHA ALIAS SHIKA ALIAS SIKHA	KULDEEP MOHANTY	//	AOD20240000012C202500295
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/37522/2025	SANTOSH KUMAR SONI ALIAS VERMA	T dhiren kumar dora	//	AOD20220004577C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMA/37457/2025	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMA/37490/2025	SALIL NAYAK @ SALIL KUMAR NAYAK @ BABALUADV.		RAYAGADA TOWN /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/37362/2025	MILAN @ SUJIT SWAIN @ SUJIT KU. SWAIN	ABHAS MOHANTY	JAGATSINGPUR /261 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/37367/2025	SATYABRATA MOHANTY	ABANI KANTA MOHANTY	KUDANAGARI /227 /2025	
		VS	VS	()	

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103	D-CRLMC/37377/2025	STATE OF ODISHA KUMAR MANGALAM VS	SATYAJIT MOHAPATRA VS	// /0 ()	
104	D-CRLMC/37381/2025	STATE OF ODISHA JAYAKRUSHNA KARMI VS	AMULYA RATNA PANDA VS	// MANAMUNDA /97 /2025 ()	
105	D-CRLMC/37399/2025	STATE OF ODISHA PARTHAM BEHERA VS	AMIT PRASAD BOSE VS	// BODEN /109 /2020 ()	
106	D-CRLMC/37405/2025	STATE OF ODISHA SUBASINI NAYAK VS	PRADIPTA BEURA VS	// ATHGARH /107 /2005 ()	AOD20220004020C202500076
107	D-CRLMC/37412/2025	STATE OF ODISHA FAKU @ ILABANTA BEHERA VS	KARUNAKAR GAYA VS	// ASTARANGA /4 /2018 ()	
108	D-CRLMC/37414/2025	STATE OF ODISHA GOBINDA CHANDRA DAS VS	SURYASNATA MOHAPATRA VS	// JODA /167 /2021 ()	
109	D-CRLMC/37420/2025	STATE OF ODISHA SUNIL MAHANANDA VS	BISWAMITRA RANA VS	// JONK /65 /2014 ()	
110	D-CRLMC/37425/2025	STATE OF ODISHA SUBASH KARMI VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /34 /2017 ()	
111	D-CRLMC/37431/2025	STATE OF ODISHA SUBRAT KARMI VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /34 /2017 ()	
112	D-CRLMC/37434/2025	STATE OF ODISHA JAGAMOHAN PATRA VS	BIRENDRA KUMAR PARDHI VS	// GOLANTHARA (BERHAMPUR) /538 /2023 ()	
113	D-CRLMC/37436/2025	STATE OF ODISHA GANDHI @ PRAKASH BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// BARAMBA /28 /2013 () //	

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114	D-CRLMC/37451/2025	SUDAMA @ SUDAM MAHALIK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	KHANTAPADA /71 /2022 () //	AOD20220004450C202500045
115	D-CRLMC/37458/2025	SHASHIBHUSAN PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHARATPUR PS /470 /2025 () //	
116	D-CRLMC/37474/2025	GOBINDA LAURIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /308 /2021 () //	
117	D-CRLMC/37481/2025	BIJAY RAY VS STATE OF ODISHA	DIBAKAR BISWAL VS	SAHADEV KHUNTA /253 /2011 () //	AOR20220002449C202500011
118	D-CRLMC/37483/2025	SWADHINA MAHANKUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /153 /2017 () //	AOD20240000242C202500285
119	D-CRLMC/37488/2025	CHANDAN SAHU VS STATE OF ODISHA	BHABANI SAMAL VS	BAHALDA /35 /2017 () //	
120	D-CRLMC/37495/2025	NILAKANTHA BADHEI @ BUDEI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /31 /2023 () //	
121	D-CRLMC/37496/2025	SOBHAGYASUNDAR ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /531 /2024 () //	
122	D-CRLMC/37500/2025	BHRAMARABAR PANDA@SAROJ PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /424 /2025 () //	
123	D-CRLMC/37501/2025	NIRUPAMA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KEONJHAR TOWN /101 /2016 () //	
124	D-CRLMC/37503/2025	SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	TALSARA /62 /2021 () //	
125	D-CRLMC/37507/2025	SILIA BEHERA	LAXMI NARAYAN RAYATSINGH	ATHGARH /208 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/37513/2025	MADHUSMITA NAYAK	BISWABHUSAN DAS	COLLIERY /372 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/37515/2025	RAMRAJ SINGH	GOURI MOHAN RATH	BARANGA /204 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/37520/2025	SATENDRA GUPTA	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/37526/2025	GOPAL CHANDRA PAHAD	BISWAJIT PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/37360/2025	BHRAMARBAR SETHI	DURGA PRASAD DHAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/37363/2025	KAILASH OJHA	SRUTI LEKHA DHAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/37375/2025	NAVENDU KUMAR SETHI	SATYAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/37406/2025	RAJMANI MAJHI	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500333
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/37413/2025	MANDAKINI SAHOO	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/37467/2025	GAYATRI NATHA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/37505/2025	KARTIKA PARIDA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	

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137	D-CRLMP/37518/2025	STATE OF ODISHA JUGAL PRASAD PARIDA VS	AJAYA KUMAR PRADHAN VS	// /0 ()	
138	D-CRLREV/37357/2025	STATE OF ODISHA SHYAM SUNDAR PODDAR VS	ABHISHEK DASH VS	// LINGARAJ P.S. /155 /1997 ()	AOD20240000186C202500031
139	D-CRLREV/37370/2025	STATE OF ODISHA HEMANTA MEHER VS	JITENDRA KUMAR DIGAL VS	// KANTABANJI /135 /2020 ()	
140	D-CRLREV/37380/2025	STATE OF ODISHA CHANDAN GIRI VS	SIDDHANT SARANGI VS	// RAIRANGPUR TOWN /121 /2025 ()	AOD20250000975C202500045
141	D-CRLREV/37402/2025	STATE OF ODISHA SIBANANDA PANDA @ BAPUN VS	DEVASHIS PANDA VS	// GHASIPURA /242 /2025 ()	
142	D-CRLREV/37409/2025	STATE OF ODISHA SUMAN@KARUNA@KARUNAKAR BEHERA VS	SURYASNATA MOHAPATRA VS	// KHAIRA /127 /2024 ()	
143	D-CRLREV/37422/2025	STATE OF ODISHA SANTOSH KUMAR SINGH VS	SANTOSH KUMAR DASH VS	// CDA-II /43 /2024 ()	
144	D-CRLREV/37427/2025	STATE OF ODISHA BIDYADHAR BEHERA VS	GYANA RANJAN DHAL VS	// NAYAGARH /61 /1999 ()	
145	D-CRLREV/37462/2025	STATE OF ODISHA ANISH FATMA VS	SK. ZAFARULLA VS	// /0 ()	
146	D-CRLREV/37497/2025	MIR HABIB ALAM LALSINGH DIGAL VS	AKSHAYA KUMAR SAHOO VS	// PHULBANI SADAR /50 /2025 ()	
147	D-CRLREV/37511/2025	STATE OF ODISHA P.BHAGAVAN REDDY VS	BISWAJIT NAYAK VS	// GOPALPUR /79 /2025 ()	
		STATE OF ODISHA		//	

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148	D-CRLREV/37524/2025	BIKASH ROUT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS STATE OF ODISHA	MURUDA /191 /2022 () //	
149	D-FAO/49950/2025	RENUPRIYA PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// () //	
150	D-FAO/49981/2025	MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BBSR VS SUNIL MOHARANA	ANITA PRASAD, BHORDHA VS SUNIL MOHARANA	// () //	
151	D-ITA/50064/2025	DCIT CENTRAL CIRCLE 1 VS KRUPASINDHU GAHAN	SUBASH CHANDRA MOHANTY VS KRUPASINDHU GAHAN	// () //	AOD20220001916C202500017
152	D-LAA/49898/2025	GAURANGA CHANDRA MISHRA VS SPL. L.A.OFFICER, M.C.I.I. PROJECT, CUTTACK	KISHORE KUMAR JENA VS SPL. L.A.OFFICER, M.C.I.I. PROJECT, CUTTACK	// () //	
153	D-MACA/49871/2025	MANAGER (LEGAL), M/S. LIBERTY VIDEOCON INSURANCE CO. LTD., BBSR VS LOVA DAS	ANNEELO KHANDA VS LOVA DAS	// () //	
154	D-MACA/49880/2025	ARJUN BEHERA VS PRAHALLAD SAHOO	JEEVANJYOTI MOHANTY VS PRAHALLAD SAHOO	// () //	
155	D-MACA/49988/2025	MANAGER(LEGAL), ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS AUNIL PADHAN	GRINCO LTD., BBSR VS AUNIL PADHAN	// () //	
156	D-MACA/49995/2025	D.M., M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BBSR VS BHANUMATI PRADHANI	GRINCO LTD., BBSR VS BHANUMATI PRADHANI	// () //	
157	D-MACA/50001/2025	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,BBSR VS SANJUKTA SWAIN	GIRIJA PRASAD DUTTA VS SANJUKTA SWAIN	// () //	
158	D-MACA/50023/2025	RITIK PATEL VS DEBASIS PATTANAIAK	DEBASISH PATNAIK VS DEBASIS PATTANAIAK	// () //	
159	D-MATA/49923/2025	RAMESH CHANDRA PATRA	BHAWANI SANKAR PANIGRAHI	//	

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		VS	VS	0	
		RASHMIRANJITA PATRA		//	
160	D-MATA/49938/2025	PARIKHITA PRUSTY	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		LILI DAS		//	
161	D-RPFAM/49963/2025	PUJARANI GHADEI @ GHADAI	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		DURGA PRASANNA GHADEI		//	
162	D-RSA/50022/2025	RAJIB SETHI	SAMVIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-RSA/50065/2025	PRADIPTA KUMAR SAHOO	ABHAYA KUMAR SHARMA	//	
		VS	VS	0	
		BASANTA KUMAR CHINARA		//	
164	D-RVWPET/50018/2025	GANGADHAR SAMAL	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-SAO/49909/2025	SK. MUKTAR@MUKHTAR ALI	SOUMYA MISHRA	//	
		VS	VS	0	
		SK. MEHERTULLAH		//	
166	D-TRP(C)/49939/2025	SURYAMANI GHADEI	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		KANCHANDEBI GHADEI		//	
167	D-TRP(C)/49964/2025	PRIYANKA PRIYADARSHINI SAHU	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		SOUBHAGYA GOURAB		//	
168	D-TRP(C)/50043/2025	SAGARIKA MISHRA	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
		ABINASH NANDA		//	
169	D-WA/49941/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000172C202500461
		VS	VS	0	
		PRAMOD KUMAR SARANGI		//	
170	D-WA/49944/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000194C202500483
		VS	VS	0	

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171	D-WA/49945/2025	NALINI KUMAR RATH STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000172C202500462
172	D-WA/49946/2025	SASHI BHUSAN SETHI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500482
173	D-WA/49954/2025	BABAJI CHARAN DAS RATNAKAR SWAIN VS	SABYASACHI PANDA VS	// // ()	
174	D-WA/49971/2025	SANTOSH KUMAR ACHARYA TATA POWER CENTRAL ODISHA DISTRIBUTION LTD VS	TRIPATHI KACHAR VS	// // ()	
175	D-WA/50050/2025	PADMANAVA NANDA SRINIBAS SAHOO VS	Biswabihari Mohanty VS	// // ()	AOR20220001789C202500012
176	D-WP(C)/49859/2025	STATE OF ODISHA SAROJINI DASH VS	NIRANJAN PANDA VS	// // ()	
177	D-WP(C)/49860/2025	STATE OF ODISHA JUGAL KISHORE ROUT VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500200
178	D-WP(C)/49861/2025	STATE OF ODISHA MADHAB CHANDRA SAHOO VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500201
179	D-WP(C)/49862/2025	STATE OF ODISHA DAITARI PARIDA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500198
180	D-WP(C)/49863/2025	STATE OF ODISHA KARUNAKAR NAYAK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500199
181	D-WP(C)/49864/2025	STATE OF ODISHA SANDHYARANI MISHRA VS	BIVUDATTA CHALAN VS	// // ()	
		STATE OF ODISHA		//	

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182	D-WP(C)/49865/2025	ALEKHA KUMAR NAYAK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
183	D-WP(C)/49866/2025	JYOTI PRAKASH SWAIN VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
184	D-WP(C)/49867/2025	SANKAR KUMAR PRUSTY VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
185	D-WP(C)/49868/2025 WP(C)/34578/2025	SHRI GOMANDIR GOSHALA, ROURKELA,SUNDARGANJ VS ROURKELA MUNICIPAL CORPORATION, SUNDERGARH	ANUPAM RATH VS	// 0 //	
186	D-WP(C)/49869/2025	NEELA MADHABA PANDA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
187	D-WP(C)/49870/2025	JASODAMAYEE NAYAK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
188	D-WP(C)/49872/2025	ABHAYA KUMAR DASH VS TP NORTHERN ODISHA DISTRIBUTION LTD(TPNODL) BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //	
189	D-WP(C)/49873/2025	BINESH KUMAR NAIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
190	D-WP(C)/49874/2025	MANOJ KUMAR MEHER VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
191	D-WP(C)/49875/2025	SUNIL KUMAR SETHY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
192	D-WP(C)/49876/2025	BASANTA DHURUA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
193	D-WP(C)/49877/2025	BISWANTAH MUNDA	PRAMOD KUMAR JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/49878/2025	YUBANYAS BEHERA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/49879/2025	UPENDRA MIRDHA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/49883/2025	DEBI PRASAD DASH	SATRUGHNA NATH MISRO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/49885/2025	SATRUGHNA SETHI	PRADYUMNA KUMAR NAYAK	//	
		VS	VS	0	
		DANGI DEI		//	
198	D-WP(C)/49886/2025	THE ASSESSING OFFICER CUM S.E.(ELECT) TED, CUTACK	KUMAR MAHARANA	//	
		VS	VS	0	
		SECCY, VASUDEV MODEL TRUST, ANGUL		//	
199	D-WP(C)/49887/2025	RANJAN KUMAR SAHOO	DEEPALI MAHAPATRA	//	AOR20220001665C202500120
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/49888/2025	BALMIKI NAIK	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/49890/2025	RANJAN KUMAR MOHAPATRA	DEBASIS MOHAPATRA	//	
		VS	VS	0	
		COMMISSIONER ENDOWMENT, ODISHA		//	
202	D-WP(C)/49891/2025	JYOTISHREE PRASANNA KUMAR MOHAPATRA	GAGAN BIHARI SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/49892/2025	SUKANTI MOHAPATRA	SOU MENDRA PATTANA I K	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/49894/2025	SRAVAN KUMAR DEB		//	
		VS	VS	0	

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205	D-WP(C)/49895/2025	UNION OF INDIA PRINCE BEHERA VS STATE OF ODISHA	SARASWATI BEHERA VS	// // ()	AOR20230000447C202500001
206	D-WP(C)/49896/2025	SANTOSH BHEANSAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202500104
207	D-WP(C)/49897/2025	KUMUDINI SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// // ()	
208	D-WP(C)/49899/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()	
209	D-WP(C)/49900/2025	PANCHANAN BEHERA VS STATE OF ODISHA	SARASWATI BEHERA VS	// // ()	AOR20230000447C202500002
210	D-WP(C)/49902/2025	M/S RANJITA SA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// // ()	AOR20220001212C202500040
211	D-WP(C)/49903/2025	PANCHANAN BEHERA VS STATE OF ODISHA	SARASWATI BEHERA VS	// // ()	AOR20230000447C202500003
212	D-WP(C)/49904/2025	GANESH SING VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// // ()	
213	D-WP(C)/49905/2025	BIMALA NAIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// // ()	
214	D-WP(C)/49906/2025 WP(C)/34603/2025	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// // ()	
215	D-WP(C)/49907/2025	SWAGI SING VS COLLECTOR, BARIPADA	ARUNA NAYAK VS	// // ()	

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216	D-WP(C)/49908/2025	BISWANATH MUDULI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
217	D-WP(C)/49911/2025	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
218	D-WP(C)/49912/2025	BHAGIRATH DAS VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //	
219	D-WP(C)/49913/2025	KALPATARU HARIJAN VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
220	D-WP(C)/49914/2025	SAMIR KUMARE BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
221	D-WP(C)/49915/2025	SANJUKTA DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
222	D-WP(C)/49916/2025	KSHETRA MOHAN RANA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
223	D-WP(C)/49917/2025	M/S. AUTOGLOBAL COMTRADE PVT. LTD., BBSR VS JOINT COMNR GST AND CE, BBSR COMMISSIONERATE	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
224	D-WP(C)/49918/2025	SAILENDRA KUMAR ROUSTRAY VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	BHUBANESWAR DASH VS	// 0 //	
225	D-WP(C)/49919/2025	KESHAB CHANDRA DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	
226	D-WP(C)/49921/2025	MRUTUNJAY MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
227	D-WP(C)/49922/2025	MANMATH KUMAR RAY	RAMA CHANDRA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/49924/2025	BIBHUPRADA MISHRA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/49925/2025	BISWA RANJAN SAHOO	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/49926/2025	SHIBASHIS SAHOO	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49927/2025	SIBA SANKAR DAS	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/49928/2025	RITESH KUMAR CHAND	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/49929/2025	ARUNA KUMAR PADHI	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/49930/2025	PANKAJ KUMAR BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/49931/2025	GANESH KUMAR PATTNAYAK	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/49932/2025	DAYA PADHAN	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/49933/2025	TANUJA MOHANTY	DEBASIS MOHAPATRA	//	
		VS	VS	0	
		STATE TRANSPORT AUTHORITY ODISHA		//	
238	D-WP(C)/49934/2025	DWARAKAMAI SAI MANDIR, BIDYADHARPUR, CUTTACK	TANUJANRANJAN PADHI	//	
		VS	VS	0	

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239	D-WP(C)/49935/2025	STATE OF ODISHA CHIRANJIBI SAHOO VS	RAMAKRISHAN NAIK VS	// // ()	
240	D-WP(C)/49936/2025	STATE OF ODISHA M/S PRABHAT IRON FOUNDRY AND METAL INDUSTRIES PVT. LTD. VS	RAJESH K. MISHRA VS	// // ()	
241	D-WP(C)/49937/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR PRAHALLAD SAHOO VS	BHAWANI SANKAR PANIGRAHI VS	// // ()	
242	D-WP(C)/49940/2025	THE ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, ODISHA, KEONJHAR PRAFULLA BEHERA @ PRAFULLA CHANDRA BEHERA VS	RAJATI KESHARI KHUNTIA VS	// // ()	
243	D-WP(C)/49942/2025	STATE OF ODISHA ADWITA PRASAD MOHANTY VS	AKSHAYA KUMAR JENA VS	// // ()	
244	D-WP(C)/49947/2025 WP(C)/34599/2025	STATE OF ODISHA SARASWATI BHATRA VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
245	D-WP(C)/49948/2025	STATE OF ODISHA BASANTI JENA VS	BIBHUTI BHUSAN PANDA VS	// // ()	
246	D-WP(C)/49949/2025	STATE OF ODISHA CHIEF ENGINEER (ROADS-1) VS M/S NKC PROJECTS PVT LTD	SWAYAMBHU MISHRA, A.S.C VS	// // ()	LOD20240000200C202500483
247	D-WP(C)/49952/2025	JYOTIMAI PANI VS	BADRINARAYAN PANDA VS	// // ()	
248	D-WP(C)/49953/2025	CHIEF EXECUTIVE OFFICER (PHARMACEUTICALS AND MEDICAL DEVICES BUREAU OF INDIA), NEW DELHI MADHUSMITA MOHAPATRA VS	BIVUDATTA CHALAN VS	// // ()	
249	D-WP(C)/49955/2025	STATE OF ODISHA ASHWINI KUMAR KARMI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500292

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250	D-WP(C)/49957/2025	NALINI PRAVA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
251	D-WP(C)/49958/2025	BEDAVYAS MAHAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500293
252	D-WP(C)/49959/2025	SADHU NAYAK@BANJARA VS SPL. LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR, NUAPADA	KRUSHNA CHANDRA DASH VS	// () //	
253	D-WP(C)/49961/2025	MONALISHA MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
254	D-WP(C)/49965/2025	NEELAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //	AOR20220001296C202500105
255	D-WP(C)/49966/2025	BIRANCHI NARAYAN KAR VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// () //	
256	D-WP(C)/49967/2025	PRASANNA KUMAR SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
257	D-WP(C)/49968/2025	BIKASH KUMAR RAY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //	
258	D-WP(C)/49969/2025	GAJENDRA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
259	D-WP(C)/49970/2025	PADMA CHARAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
260	D-WP(C)/49972/2025	BHAGYARATHI PRUSTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //	
261	D-WP(C)/49973/2025	KADAM BAG	KRUSHNA CHANDRA DASH	//	

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		VS	VS	()	
262	D-WP(C)/49974/2025	SPL.LAND ACQUISITION OFFICER, LOWER IRRIGATION PROJECT, KHARIAR, NUAPADA BIDULATA BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
263	D-WP(C)/49975/2025	STATE OF ODISHA BASANTA KUMAR PATAJOSHI	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
264	D-WP(C)/49976/2025	STATE OF ODISHA SHANTILATA MISHRA	JAGABANDHU ROUT	//	
		VS	VS	()	
265	D-WP(C)/49977/2025	STATE OF ODISHA LAXMIDHAR SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
266	D-WP(C)/49978/2025	STATE OF ODISHA G.HRUSHIKESH DORA	RAJESH TRIPATHY	//	
		VS	VS	()	
267	D-WP(C)/49979/2025	STATE OF ODISHA PURNA CHANDRA DAS	ARUN KUMAR ROUT	//	AOR20220002173C202500004
		VS	VS	()	
268	D-WP(C)/49980/2025	STATE OF ODISHA ASHWINI KUMAR KARMI	SUSANTA KUMAR BARAL	//	AOR20220001297C202500294
		VS	VS	()	
269	D-WP(C)/49983/2025	STATE OF ODISHA MANINI PRADHAN	BAIDHAR SAHOO	//	
		VS	VS	()	
270	D-WP(C)/49984/2025	REGISTRAR,COOPERATIVE SOCIETIES, BBSR PASHUPATI SHARMA	DR. JANMEJAYA RAY	//	
		VS	VS	()	
271	D-WP(C)/49985/2025	REGISTERED OFFICE, HDFC BANK HOUSE, MUMBAI KASTURI DIXIT	LAXMINARAYAN PATEL	//	
		VS	VS	()	
272	D-WP(C)/49986/2025	STATE OF ODISHA M/S MAX DIAGNOSTICS PVT. LTD., CUTTACK	LAMBIT SENAPATI	//	
		VS	VS	()	

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273	D-WP(C)/49987/2025	STATE OF ODISHA LAXMIDHAR PANDA VS COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// // 0 //	
274	D-WP(C)/49990/2025	G.TRIPATI DORA VS STATE OF ODISHA	RAJESH TRIPATHY VS	// 0 //	
275	D-WP(C)/49991/2025	LOKANATH OJHA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //	
276	D-WP(C)/49992/2025	BALLAVA SETHY VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	// 0 //	
277	D-WP(C)/49994/2025	DUSASAN DEO VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
278	D-WP(C)/49996/2025	RADHAKANTA DASH VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //	
279	D-WP(C)/49997/2025	PRATISH PATNAIK VS ODISHA INFORMATION COMMISSION, BBSR	LAXMINARAYAN PATEL VS	// 0 //	
280	D-WP(C)/49998/2025	KHAGESWAR MALLICK VS ODISHA GRAMEEN BANK, KHORDHA	ABHAYA KUMAR SHARMA VS	// 0 //	
281	D-WP(C)/49999/2025	GREEN LINE SERVICES, KOLKATA VS REGIONAL TRANSPORT OFFICER, PURI	BIPLAB KUMAR DASH VS	// 0 //	
282	D-WP(C)/50002/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
283	D-WP(C)/50004/2025	SISIR KUMAR DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	

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284	D-WP(C)/50006/2025	BIJAY KETAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
285	D-WP(C)/50007/2025	SUNIL KUMAR KHILARI VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //	
286	D-WP(C)/50008/2025	KANDHA PRASAD DASH VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
287	D-WP(C)/50011/2025	MAYADHAR DEHURY @ DEHURI VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202500026
288	D-WP(C)/50013/2025	LAMBODAR SETHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	
289	D-WP(C)/50016/2025	SABYASACHI MOHANTY VS M/S JAIN BUILDERS AND DEVELOPERS	SURYA PRATAP DEO VS	// 0 //	AOD20250000984C202500004
290	D-WP(C)/50017/2025	SAILENDRA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
291	D-WP(C)/50024/2025	RINKY AECH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
292	D-WP(C)/50025/2025	M/S ESSKAY CATERER, BBSR VS ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), BBSR	KOUSIK ANANDA GURU VS	// 0 //	
293	D-WP(C)/50026/2025	SALIM LASKAR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //	
294	D-WP(C)/50028/2025	SHRI DURGA PRASAD SWAIN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
295	D-WP(C)/50029/2025	MAHENDRA KUMAR MALLIK	SWAPNA KUMAR OJHA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/50031/2025	JAMUJHADI SERVICE COOPERATIVE SOCIETY LTD., BALASOR	MANORANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/50032/2025	PRATAP CHANDRA GIRI	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/50035/2025	PRANAB PRAKASH MISHRA	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202500065
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/50036/2025	SNIGDHASHREE SWAIN	SATYABRATA TRIPATHY	//	AOD20220004095C202500040
		VS	VS	0	
		THE STATE TAX OFFICER		//	
300	D-WP(C)/50037/2025	M/S SAMAL CONSTRUCTION, JAGATSINGHPUR	BIBHUDENDRA MOHANTY	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
301	D-WP(C)/50038/2025	ABHISEK KAR	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
302	D-WP(C)/50040/2025	DEBABRATA DHUPAL	BINI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/50041/2025	K. TRHIRUMOLAR	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
304	D-WP(C)/50044/2025	RAJAT BHOI	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/50045/2025	SK NEZAT	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//	
306	D-WP(C)/50046/2025	NARAYAN BARIK	KEDAR KUMAR DASH	//	
		VS	VS	0	

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307	D-WP(C)/50047/2025	PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT, BBSR SK.ABDUL JAHID VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	
308	D-WP(C)/50048/2025	CHAKRADHARA ROUL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
309	D-WP(C)/50049/2025	HEMANTA SATPATHY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
310	D-WP(C)/50052/2025	HIMANSU SEKHAR PUHAN VS BARSHA PRADHAN	JAGAJIBAN PRADHAN VS	// 0 //	
311	D-WP(C)/50054/2025	JNANA RANJAN NAIK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
312	D-WP(C)/50055/2025	SAMIR DAS VS STATE OF ODISHA	SHRADHASHREE ROUSTRAY VS	// 0 //	
313	D-WP(C)/50057/2025	ASHOK KUMAR KHANDELWAL VS ADDITIONAL DISTRICT MAGISTRATE CUM STAMP COLLECTOR, MAYURBHANJ	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
314	D-WP(C)/50058/2025	Dr. BABURAM PANI VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202500019
315	D-WP(C)/50060/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
316	D-WP(C)/50061/2025	SAUMYA RANJAN DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
317	D-WP(C)/50062/2025	USHARANI SAMAL VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //	

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318	D-WP(C)/50063/2025	TRIBENI BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// () //	AOD20220003518C202500043
319	D-WPCRL/37529/2025	BISHNU PRASAD MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
320	D-ABLAPL/37358/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /350 /2025 () //	
321	D-ABLAPL/37364/2025	NIRMAL CHANDRA MOHARANA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CHANDRASEKHARPUR /469 /2025 () //	
322	D-ABLAPL/37365/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /357 /2025 () //	
323	D-ABLAPL/37372/2025	RANJULATA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /121 /2025 () //	
324	D-ABLAPL/37373/2025	BIKASH MALLIK @ BIKASH MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /560 /2025 () //	
325	D-ABLAPL/37376/2025	SANJAY KUMAR MALIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BHADRAK TOWN /463 /2025 () //	
326	D-ABLAPL/37378/2025	LALITESH PRASAD VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /176 /2025 () //	
327	D-ABLAPL/37379/2025	SUBRAT SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 () //	
328	D-ABLAPL/37382/2025	MAMATA SWAIN VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	TANGI /377 /2025 () //	
329	D-ABLAPL/37383/2025	NAKULA MALIK	AMULYA RATNA PANDA	NIHALPRASAD /314 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/37385/2025	SASMITA SAHOO @ SAHU	TANMAYA KUMAR MOHANTY	MOHANA /27 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/37386/2025	MANOJ PRADHAN	TANMAYA KUMAR MOHANTY	BAIDYANATHPUR /576 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/37390/2025	MARKANDA SAMAL	RAKESH BEHERA	COLLIERY /710 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/37391/2025	SUNIL SAHOO	SATYA RANJAN MULIA	KHUNTUNI /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/37394/2025	BALARAM NAIK	KEDARNATH SAHOO	BANARAPAL /359 /2024	AOD20230000656C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/37395/2025	GYANENDRA BEHERA	SANJAY KUMAR PATTANAIK	TANGI /402 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/37398/2025	G. KATESSHU @ G. KOTESH	ASHOK DAS	GOPALPUR /411 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/37400/2025	SANTOSH KUMAR BEHERA	MOHENDRA KUMAR MOHAPATRO	SAMBALPUR VIGILANCE /47 /2011	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
338	D-ABLAPL/37401/2025	RATAN PRADHAN	SURESH KUMAR JENA	G.R.P.S.,SAMBALPUR /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/37403/2025	SUBASH CHANDRA MANTRY	RAJESH KUMAR MAHAPATRA	TIRTOL /605 /2025	AOR20220001639C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/37404/2025	ANANTA KUMAR PANDA	KARUNAKAR GAYA	BALIANTA P.S. /528 /2025	
		VS	VS	()	

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341	D-ABLAPL/37411/2025	STATE OF ODISHA BAPUNI JENA VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500075
342	D-ABLAPL/37415/2025	STATE OF ODISHA PRABIN MALIK VS	BIKASH CHANDRA PARIJA VS	// DHENKANAL SADAR /547 /2025 ()	
343	D-ABLAPL/37416/2025	STATE OF ODISHA CH. SAMBIT MOHAPATRA VS	RAJESH KUMAR MAHAPATRA VS	// TIRTOL /605 /2025 ()	AOR20220001639C202500033
344	D-ABLAPL/37418/2025	STATE OF ODISHA SIDHARTHO KUMAR PATRO @ SIDHARTHA PATRA VS	AMIT KUMAR SAHU VS	// JEYPORE SADAR /323 /2025 ()	
345	D-ABLAPL/37421/2025	STATE OF ODISHA HARIHARA CHHATEI @ HARIHAR VS	SIDHARTHA SANKAR RAY (2) VS	// CHATRAPUR /602 /2025 ()	
346	D-ABLAPL/37424/2025	STATE OF ODISHA NIRANJAN ROUT VS	TANYA SAROSE NAYAK VS	// CUTTACK SADAR /910 /2025 ()	
347	D-ABLAPL/37428/2025	STATE OF ODISHA BINOD DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /346 /2025 ()	
348	D-ABLAPL/37429/2025	STATE OF ODISHA ABHAN DAS @ KANHA VS	DEEPAK KU SAHOO VS	// KUDANAGARI /332 /2025 ()	
349	D-ABLAPL/37432/2025	STATE OF ODISHA PANKAJINI MALLIK VS	BIKASH CHANDRA PARIJA VS	// NILGIRI /493 /2025 ()	
350	D-ABLAPL/37433/2025	STATE OF ODISHA SANJAY KUMAR LENKA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /605 /2025 ()	
351	D-ABLAPL/37435/2025	STATE OF ODISHA ASHOK PRADHAN VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	// / 0 () //	

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352	D-ABLAPL/37438/2025	SK. NURUDDIN VS STATE OF ODISHA	AMLAN MOHANTY VS	BAMBARI /176 /2025 () //	
353	D-ABLAPL/37439/2025	BIMBADHARA BAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /353 /2025 () //	
354	D-ABLAPL/37440/2025	SABYASACHI MOHAPATRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	KHARABEL NAGAR P.S. /497 /2025 () //	
355	D-ABLAPL/37441/2025	JALANDRA HARIJAN @ JALENDRA BARIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /158 /2023 () //	
356	D-ABLAPL/37443/2025	SOMYA RANJAN PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	RAMACHANDI /169 /2025 () //	
357	D-ABLAPL/37445/2025	UTTAM KUMAR DANDPAT VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JHARPOKHARIA /260 /2025 () //	
358	D-ABLAPL/37447/2025	LAXMIDHARA SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	AIR FIELD P.S. /343 /2025 () //	
359	D-ABLAPL/37448/2025	SHAMBHUNATH SAHU VS STATE OF ODISHA	NILAM SWAIN VS	PURUNABAZAR /211 /2025 () //	
360	D-ABLAPL/37450/2025	SAMIR KUMAR DAS VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JHARPOKHARIA /260 /2025 () //	
361	D-ABLAPL/37453/2025	PADMA CHARAN PARIDA @ GHADU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /227 /2025 () //	
362	D-ABLAPL/37454/2025	HARIHAR MANTRI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /335 /2025 () //	
363	D-ABLAPL/37459/2025	RABI @ RABINDRA PRADHAN	RITURANJAN CHHOTARAY	BRAHMAGIRI /180 /2022	AOR20220003344C202500085

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/37460/2025	SAGAR SETHI @ SAGAR KUMAR SETHI	PRAKASH CHANDRA DASH	KENDRAPARA /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/37464/2025	BALARAM BEHERA	AMLAN SHAKTI PAUL	TANGI (KHURDA) /814 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/37469/2025	MANASMITA DAS	SAILABALA JENA	KUAKHIA /498 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/37472/2025	SUPRAVA MOHAPATRA	RANJIT MOHANTY	MARSHAGHAI /352 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/37477/2025	PADMA CHARAN PARIDA @ GHADU	AMITAV TRIPATHY	KHANDAPARA /317 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/37482/2025	AJAY KUMAR PALEI	SUSIL KUMAR PATNAIK	BONAI /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/37489/2025	LOCHAN MARTHA	BEDA PRAKASH PANDA	JODAPADAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/37492/2025	BHAKTA PRASAD BEHERA	BICHITRA NARAYANA SATAPATHY	PARADEEP MODEL /220 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/37494/2025	NITYANANDA JANA	PRAVASH CHANDRA JENA	BHOGRAI /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/37498/2025	PRASANT JENA	ASUTOSH ROUT	JODAPADAR /177 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/37499/2025	UTTAM JANA	PRAVASH CHANDRA JENA	BHOGRAI /268 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/37506/2025	STATE OF ODISHA SAMBIT @ SAMIT RANJAN MOHANTY VS	AKSHAYA KUMAR SAHOO VS	// KUAKHIA /361 /2025 ()	
376	D-ABLAPL/37510/2025	STATE OF ODISHA BRUNDA GOPE @ BRUNDABAN GOPA VS	SURYAKANTA DWIBEDI VS	// RAIRANGPUR TOWN /37 /2009 ()	
377	D-ABLAPL/37512/2025	STATE OF ODISHA SOUMYAKANTA MOHANTY VS	AMLAN SHAKTI PAUL VS	// JAGATPUR /369 /2020 ()	
378	D-ABLAPL/37514/2025	STATE OF ODISHA ARABINDA HOTA VS	BISWAJIT NAYAK VS	// TIRTOL /605 /2025 ()	
379	D-ABLAPL/37523/2025	STATE OF ODISHA NIRANJAN BARIK VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202500022
380	D-ABLAPL/37525/2025	STATE OF ODISHA RANJITA MALLICK VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202500052
381	D-ABLAPL/37527/2025	STATE OF ODISHA SURAJ KUMAR POLAI ALIAS SURAJ POLAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // () //	AOD20240000242C202500286

ORISSA HIGH COURT

MISC CASES FILED on :02/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/49909/2025 SAO/ /	SK. MUKTAR@MUKHTAR ALI MP	SOUMYA MISHRA	64/2025
2	D-SAO/49909/2025 SAO/ /	SK. MUKTAR@MUKHTAR ALI MP	SOUMYA MISHRA	65/2025
3	D-LAA/49898/2025 LAA/ /	GAURANGA CHANDRA MISHRA MP	KISHORE KUMAR JENA	254/2025
4	D-CRLMP/37518/2025 CRLMP/ /	JUGAL PRASAD PARIDA MP	AJAYA KUMAR PRADHAN	266/2025
5	D-SA/139/2001 SA/139/2001	ANANDA SARAF MP	M/S. S.C.MOHANTY,M/S.AJAYA KU. NANDA,G.SAHU	319/2025
6	D-JCRLA/36403/2024 JCRLA/189/2024	MURALIDHAR BEHERA MP	PRANAY KUMAR MAHARAJ (AMICUS CURIAE)	406/2025
7	D-JCRLA/36403/2024 JCRLA/189/2024	MURALIDHAR BEHERA MP	PRANAY KUMAR MAHARAJ (AMICUS CURIAE)	407/2025
8	D-TRP(C)/49939/2025 TRP(C)/ /	SURYAMANI GHADEI MP	ASHOK KUMAR BEHERA	460/2025
9	D-TRP(C)/49964/2025 TRP(C)/ /	PRIYANKA PRIYADARSHINI SAHU MP	ARUN KUMAR ACHARYA	461/2025
10	D-TRP(C)/50043/2025 TRP(C)/ /	SAGARIKA MISHRA MP	RABINDRA KUMAR SAHOO	462/2025
11	D-CONTC/5440/2023 CONTC/5440/2023	PRAVATI KUMARI PRADHAN MP	M/S JYOTIRMAYA GUPTA	480/2025
12	D-CONTC/24908/2024 CONTC/4577/2024	KARTIK CHANDRA PARIDA MP		481/2025
13	D-CONTC/31145/2024 CONTC/5708/2024	ABHINNA KUMAR PARIJA MP		482/2025
14	D-CONTC/24909/2024 CONTC/4575/2024	BANAMALI NAIK MP		483/2025
15	D-CMAPL/40509/2025 CMAPL/286/2025	SHIVA NARAYAN RAHANA MP	ABHAS MOHANTY	575/2025
16	D-CMAPL/40510/2025 CMAPL/287/2025	SHIVA NARAYAN RAHANA MP	ABHAS MOHANTY	576/2025
17	D-CMAPL/33703/2025 CMAPL/ /	SATYABHAMA PATEL MP	SOURAV SUMAN BHUYAN	577/2025
18	D-RPFAM/256/2022 RPFAM/256/2022	BHAGAT CHARAN SAHOO MP	DEBASIS SAHOO	581/2025
19	D-RPFAM/49963/2025 RPFAM/ /	PUJARANI GHADEI @ GHADAI MP	JAGAJIBAN PRADHAN	582/2025
20	D-RPFAM/52999/2024 RPFAM/382/2024	BASANTA KUMAR SAHOO MP	SUJATA JENA	583/2025
21	D-MATA/49643/2025 MATA/ /	SUDHANSU SEKHAR DIXIT MP	DEEPAK KUMAR PANI	692/2025
22	D-MATA/49923/2025 MATA/ /	RAMESH CHANDRA PATRA MP	BHAWANI SANKAR PANIGRAHI	693/2025
23	D-FAO/46931/2025 FAO/ /	THE MANAGER LEGAL, M/S. LIBERTY VIDEO COMMUNICATIONS GENERAL INSURANCE COMPANY LTD., BBSR MP		1052/2025
24	D-FAO/45457/2025 FAO/ /	LEGAL MANAGER, ORIENTAL INSURANCE CO. LTD., KHORDA MP	PROSANTA BISHAR MAHALI	1053/2025
25	D-FAO/20/2008 FAO/20/2008	O.S.F.C MP	M/S.P.K.ROUTRAY	1054/2025
26	D-FAO/47373/2025	ORIENTAL INSURANCE CO. LTD.,KHORDA	SOMNATH ROY	

27	FAO/ / D-FAO/49857/2025	MP DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD, BBSR		1055/2025
28	FAO/ / D-FAO/2997/2025	MP SAROJ KUMAR BASTIA	SRINIBASH SATAPATHY	1056/2025
29	FAO/57/2025 D-FAO/49950/2025	MP RENUPRIYA PANDA	SAMEER KUMAR DAS	1057/2025
30	FAO/ / D-FAO/1923/2025	MP MANAGER LEGAL, M/S MAGMA HDI GENERAL INSURANCE CO. LTD.,KHORDHA		1058/2025
31	FAO/64/2025 D-FAO/49981/2025	MP MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD.,KHORDHA		1059/2025
32	FAO/ / D-BLAPL/32848/2025	MP BIKASH CHANDRA BEHERA	NALINI KANTA DASH	1060/2025
33	BLAPL/11287/2025 D-BLAPL/29845/2025	MP ABINASH SAHOO	DEBASIS MISHRA	1136/2025
34	BLAPL/10337/2025 D-BLAPL/35270/2025	MP RAMNARAYAN BAL	SIDHANT KUMAR JENA	1137/2025
35	BLAPL/12135/2025 D-CRLREV/35888/2025	MP RASHMI RANJAN PARIDA	AKASH BHUYAN	1138/2025
36	CRLREV/991/2025 D-CRLREV/35087/2025	MP SUNA @ HEMANTA KUMAR SWAIN	DEEPAK KUMAR SAHOO	1451/2025
37	CRLREV/ / D-CRLREV/37370/2025	MP HEMANTA MEHER	JITENDRA KUMAR DIGAL	1452/2025
38	CRLREV/ / D-CRLREV/37357/2025	MP SHYAM SUNDAR PODDAR	ABHISHEK DASH	1453/2025
39	CRLREV/ / D-CRLREV/25744/2025	MP SAURAV RAIGURU	NITYANANDA BEHURIA, N.NAYAK, P.K.ROUT, N.BEHURIA	1454/2025
40	CRLREV/627/2025 D-CRLREV/31328/2025	MP VICTIM/INFORMANT	BHAWANI SANKAR PANIGRAHI	1455/2025
41	CRLREV/863/2025 D-CRLREV/37380/2025	MP CHANDAN GIRI	SIDDHANT SARANGI	1456/2025
42	CRLREV/ / D-CRLREV/37380/2025	MP CHANDAN GIRI	SIDDHANT SARANGI	1457/2025
43	CRLREV/ / D-CRLREV/37402/2025	MP SIBANANDA PANDA @ BAPUN	DEVASHIS PANDA	1458/2025
44	CRLREV/ / D-CRLREV/37402/2025	MP SIBANANDA PANDA @ BAPUN	DEVASHIS PANDA	1459/2025
45	CRLREV/ / D-CRLREV/37409/2025	MP SUMAN@KARUNA@KARUNAKAR BEHERA	SURYASNATA MOHAPATRA	1460/2025
46	CRLREV/ / D-CRLREV/37422/2025	MP SANTOSH KUMAR SINGH	SANTOSH KUMAR DASH	1461/2025
47	CRLREV/ / D-CRLREV/37427/2025	MP BIDYADHAR BEHERA	GYANA RANJAN DHAL	1462/2025
48	CRLREV/ / D-CRLREV/37427/2025	MP BIDYADHAR BEHERA	GYANA RANJAN DHAL	1463/2025
49	CRLREV/ / D-CRLREV/37462/2025	MP ANISH FATMA	SK. ZAFARULLA	1464/2025
50	CRLREV/ / D-CRLREV/36637/2025	MP MONALISA SAHOO	SHAMBHU CHARAN NATH SHARMA	1465/2025
51	CRLREV/ / D-CRLREV/37497/2025	MP LALSINGH DIGAL	AKSHAYA KUMAR SAHOO	1466/2025
52	CRLREV/ / D-CRLREV/37511/2025	MP P.BHAGAVAN REDDY	BISWAJIT NAYAK	1467/2025
53	CRLREV/ / D-CRLREV/37524/2025	MP BIKASH ROUT	JAGAJIBAN PRADHAN	1468/2025
54	D-RSA/44514/2025	MP DIPTIMAYEE SAHU	P. V. BALAKRISHNA	1469/2025
55	RSA/ / D-RSA/88/2023	MP PUSPA DEI	TANMAY MISHRA	1668/2025
56	RSA/88/2023 D-RSA/47164/2025	MP KISAN PAL	UMAKANTA MISHRA	1669/2025
57	RSA/ / D-RSA/47164/2025	MP KISAN PAL	UMAKANTA MISHRA	1670/2025
	RSA/ /	MP		1671/2025

58	D-RSA/50022/2025 RSA/ /	RAJIB SETHI MP	SAMVIT MOHANTY	1672/2025
59	D-CMP/29729/2025 CMP/1202/2025	VIKASH BHARATI EDUCATIONAL TRUST, KASHYAP MP	ANSHU KUMAR BEHERA, UMESH CHANDRA SAHOO	2001/2025
60	D-CMP/17193/2025 CMP/663/2025	ARDHENDU SEKHAR RATHA MP	SUDEEP KUMAR SARANGI	2002/2025
61	D-CMP/36587/2025 CMP/1470/2025	SAYED ALI ZUL FUQHAR @ ZULFUKER MP	SAMVIT MOHANTY	2003/2025
62	D-CMP/12439/2024 CMP/259/2024	SK.GOLAM MADANI MP	TANMAY MISHRA	2004/2025
63	D-CMP/12435/2024 CMP/261/2024	PRAVAKAR PARIDA MP	TANMAY MISHRA	2005/2025
64	D-CMP/50005/2025 CMP/ /	TADITBALA PATTNAIK MP	SURYAKANTA DASH	2006/2025
65	D-CMP/50009/2025 CMP/ /	RAGHUNATH SAMANTARAY MP	SANTOSH KUMAR SAMANTARAY	2007/2025
66	D-CMP/50033/2025 CMP/ /	GAHAR ALI KHAN MP	PRASANTA KUMAR SATAPATHY	2008/2025
67	D-CMP/50053/2025 CMP/ /	JAWID IQBAL MP	SILADITYA RAY	2009/2025
68	D-CMP/50012/2025 CMP/ /	M/S. C ENGINEERS AND BUILDERS PVT L MP	EDDHUTI BHUSAN MISHRA 2	2010/2025
69	D-CMP/50014/2025 CMP/ /	SMRUTI RANJAN MOHANTY MP	ARYA TRIPATHY	2011/2025
70	D-ABLAPL/33539/2025 ABLAPL/13208/2025	DURYODHAN PRADHAN MP		2153/2025
71	D-ABLAPL/32233/2025 ABLAPL/12308/2025	TAPASWINI SAHU MP		2154/2025
72	D-ABLAPL/32438/2025 ABLAPL/12434/2025	JALESWAR LAKRA MP		2155/2025
73	D-ABLAPL/34448/2025 ABLAPL/13092/2025	PRAFULLA KUMAR PANDA MP	SUMANTA MALIK	2156/2025
74	D-ABLAPL/30643/2025 ABLAPL/11792/2025	SANATAN JENA MP	SOUBHAGYA KUMAR DASH	2157/2025
75	D-ABLAPL/25944/2025 ABLAPL/10181/2025	ANAMA CHARAN PRUSTY MP		2158/2025
76	D-ABLAPL/13007/2025 ABLAPL/5100/2025	SHISHIR KUMAR TAREI MP		2159/2025
77	D-ABLAPL/35032/2025 ABLAPL/13627/2025	MD. ZAKIR HOSSAIN MP	RUCHI RAJGARHIA	2160/2025
78	D-ABLAPL/33074/2025 ABLAPL/12633/2025	ONKAR PRASAD PATTNAIK MP		2161/2025
79	D-ABLAPL/23136/2025 ABLAPL/9183/2025	SHYAMAL KUMAR BEHERA @ SHYAM KUMAR BEHERA MP		2162/2025
80	D-ABLAPL/31566/2025 ABLAPL/12128/2025	RUDRA PRATAP PADHI MP		2163/2025
81	D-MACA/49871/2025 MACA/ /	MANAGER (LEGAL), M/S. LIBERTY VIDEO MP	ADANN SURANJE CO.LTD., BBSR	2747/2025
82	D-MACA/47579/2025 MACA/ /	M/S ICICI LOMBARD GENERAL INSURANCE MP	ENTOPAD BBSR	2748/2025
83	D-MACA/49988/2025 MACA/ /	MANAGER(LEGAL), ICICI LOMBARD GENERAL MP	ERADUNTA GENERAL INSURANCE CO.LTD., BBSR	2749/2025
84	D-MACA/49988/2025 MACA/ /	MANAGER(LEGAL), ICICI LOMBARD GENERAL MP	ERADUNTA GENERAL INSURANCE CO.LTD., BBSR	2750/2025
85	D-MACA/49995/2025 MACA/ /	D.M., M/S. CHOLA MS GENERAL INSURANCE MP	GROA PRTSA BORDH	2751/2025
86	D-MACA/49995/2025 MACA/ /	D.M., M/S. CHOLA MS GENERAL INSURANCE MP	GROA PRTSA BORDH	2752/2025
87	D-MACA/50001/2025 MACA/ /	IFFCO TOKIO GENERAL INSURANCE CO. ICIL MP	BBSR ASAD DUTTA	2753/2025
88	D-MACA/50001/2025 MACA/ /	IFFCO TOKIO GENERAL INSURANCE CO. ICIL MP	BBSR ASAD DUTTA	2754/2025
89	D-MACA/50023/2025	RITIK PATEL	DEBASISH PATNAIK	

	MACA/ /	MP		2755/2025
90	D-CRLA/545/2021 CRLA/545/2021	HAGURA@PRAMOD BARIK MP	RITA SINGH	3319/2025
91	D-CRLA/34445/2025 CRLA/ /	SAROJ KANTA MOHAPATRA MP	LAXMI KANTA SAHOO	3320/2025
92	D-CRLA/37371/2025 CRLA/ /	LALU SAHOO MP	MANORANJAN ACHARYA	3321/2025
93	D-CRLA/37393/2025 CRLA/ /	KALIA @ KALANDI @ PRABIR NAYAK MP	MANORANJAN KHATUA	3322/2025
94	D-CRLA/37393/2025 CRLA/ /	KALIA @ KALANDI @ PRABIR NAYAK MP	MANORANJAN KHATUA	3323/2025
95	D-CRLA/355/2010 CRLA/355/2010	ASHOK KANHER MP	SATYA NARAYAN MISHRA 4	3324/2025
96	D-CRLA/33245/2025 CRLA/1239/2025	BIJAY SAHU MP	RAJESH KUMAR MAHAPATRA	3325/2025
97	D-CRLA/33245/2025 CRLA/1239/2025	BIJAY SAHU MP	RAJESH KUMAR MAHAPATRA	3326/2025
98	D-CRLA/36594/2025 CRLA/ /	SAGAR PRADHAN MP	RAJENDRA KUMAR SAHU	3327/2025
99	D-CRLA/36594/2025 CRLA/ /	SAGAR PRADHAN MP	RAJENDRA KUMAR SAHU	3328/2025
100	D-CRLA/33204/2024 CRLA/1174/2024	VED RAM GIRI MP	PABITRA KUMAR PAIK M/S.RAKESH KUMAR DAS A.K.SAHOO P.NAIK	3329/2025
101	D-CRLA/32324/2025 CRLA/ /	PRASANNA KUMAR SAHOO MP	ASWINI SAHOO	3330/2025
102	D-CRLA/36352/2025 CRLA/ /	KALPATARU SAHOO MP	DURGA PRASAD PRADHAN	3331/2025
103	D-CRLA/28924/2025 CRLA/ /	AMAR KUMAR NATH MP	SANGRAM KESHARI ROUT	3332/2025
104	D-CRLA/37471/2025 CRLA/ /	AJIT KUMAR MISHRA MP	DHANANJAYA MUND	3333/2025
105	D-CRLA/37471/2025 CRLA/ /	AJIT KUMAR MISHRA MP	DHANANJAYA MUND	3334/2025
106	D-CRLA/37486/2025 CRLA/ /	SOUMYA RANJAN SWAIN MP	RAGHUNATH DASMOHAPATRA	3335/2025
107	D-CRLA/37486/2025 CRLA/ /	SOUMYA RANJAN SWAIN MP	RAGHUNATH DASMOHAPATRA	3336/2025
108	D-CRLA/37479/2025 CRLA/ /	ASHOK NAYAK MP	DINESH KUMAR MOHANTY	3337/2025
109	D-CRLMC/37343/2025 CRLMC/ /	KANHA @ PADMA LOCHAN MOHANTY @SUNIL KUMAR MOHANTY MP	SUNIL KUMAR MOHANTY	3636/2025
110	D-CRLMC/37274/2024 CRLMC/4734/2024	DHRUB CHARAN MOHANTY MP	SARADA PRASANNA SARANGI	3637/2025
111	D-CRLMC/35844/2025 CRLMC/4971/2025	GANESWAR@GANESH CHANDRA SAHOO MP		3638/2025
112	D-CRLMC/37412/2025 CRLMC/ /	FAKU @ ILABANTA BEHERA MP	KARUNAKAR GAYA	3639/2025
113	D-CRLMC/21270/2025 CRLMC/2943/2025	JAGANNATH SARANGIA MP	SUSANTA SEKHAR MOHAPATRA	3640/2025
114	D-CRLMC/37434/2025 CRLMC/ /	JAGAMOHAN PATRA MP	BIRENDRA KUMAR PARDHI	3641/2025
115	D-CRLMC/37458/2025 CRLMC/ /	SHASHIBHUSAN PANDA MP	ACHYUTANANDA PATTANAIAK	3642/2025
116	D-CRLMC/37488/2025 CRLMC/ /	CHANDAN SAHU MP	BHABANI SAMAL	3643/2025
117	D-CRLMC/37496/2025 CRLMC/ /	SOBHAGYASUNDAR ROUT MP	SUNIL KUMAR PANDA	3644/2025
118	D-CRLMC/37500/2025 CRLMC/ /	BHRAMARABAR PANDA@SAROJ PANDA MP	ANUP UDAYA SENAPATI	3645/2025
119	D-CRLMC/37501/2025 CRLMC/ /	NIRUPAMA SAHOO MP	AMLAN SHAKTI PAUL	3646/2025
120	D-CRLMC/37507/2025 CRLMC/ /	SILIA BEHERA MP	LAXMI NARAYAN RAYATSINGH	3647/2025

121	D-CRLMC/37515/2025 CRLMC/ /	RAMRAJ SINGH MP	GOURI MOHAN RATH	3648/2025
122	D-CRLMC/37513/2025 CRLMC/ /	MADHUSMITA NAYAK MP	BISWABHUSAN DAS	3649/2025
123	D-CRLMC/37526/2025 CRLMC/ /	GOPAL CHANDRA PAHAD MP	BISWAJIT PARIDA	3650/2025
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4641/2025
125	D-WA/40924/2025 WA/ /	MAA SUBHASHREE SELF HELP GROUP, PURGOPINATH MISHRA MP		4642/2025
126	D-WA/40924/2025 WA/ /	MAA SUBHASHREE SELF HELP GROUP, PURGOPINATH MISHRA MP		4643/2025
127	D-WA/39355/2025 WA/ /	JAYA HANAMAN SELF HELP GROUP ,PURGOPINATH MISHRA MP		4644/2025
128	D-WA/49941/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	4645/2025
129	D-WA/49941/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	4646/2025
130	D-WA/49944/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4647/2025
131	D-WA/49944/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4648/2025
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4649/2025
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4650/2025
134	D-WA/49954/2025 WA/ /	RATNAKAR SWAIN MP	SABYASACHI PANDA	4651/2025
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4652/2025
136	D-WA/49945/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4653/2025
137	D-WA/49945/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4654/2025
138	D-WA/49946/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4655/2025
139	D-WA/49946/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4656/2025
140	D-WA/49971/2025 WA/ /	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, PURGONATH, PURGOKRY,KHORDHA MP		4657/2025
141	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4658/2025
142	D-WA/44383/2025 WA/ /	UNION BANK OF INDIA MP	SANJAT DAS	4659/2025
143	D-WP(C)/32294/2025 WP(C)/22775/2025	ASHOK KUMAR SAMANTARAY MP	PRABODHA CHANDRA NAYAK	21647/2025
144	D-WP(C)/49864/2025 WP(C)/ /	SANDHYARANI MISHRA MP	BIVUDATTA CHALAN	21648/2025
145	D-WP(C)/49865/2025 WP(C)/ /	ALEKHA KUMAR NAYAK MP	BIVUDATTA CHALAN	21649/2025
146	D-WP(C)/49866/2025 WP(C)/ /	JYOTI PRAKASH SWAIN MP	BIVUDATTA CHALAN	21650/2025
147	D-WP(C)/49867/2025 WP(C)/ /	SANKAR KUMAR PRUSTY MP	BIVUDATTA CHALAN	21651/2025
148	D-WP(C)/49868/2025 WP(C)/34578/2025	SHRI GOMANDIR GOSHALA, ROURKELA, MP	SUNIL KUMAR RATH	21652/2025
149	D-WP(C)/28657/2025 WP(C)/20026/2025	M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, MP	SARWELAN PRASAD MISHRA, BRANGAL	21653/2025
150	D-WP(C)/27586/2025 WP(C)/19172/2025	M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, MP	SARWELAN PRASAD ANNA SARANGI	21654/2025
151	D-WP(C)/49869/2025 WP(C)/ /	NEELA MADHABA PANDA MP	BIVUDATTA CHALAN	21655/2025
152	D-WP(C)/39125/2025	BANDALO PRIMARY AGRICULTURE COOPERATIVE SOCIETY, MP	HEERA CHANDRA SINGH, JAJPUR	

	WP(C)/26935/2025	MP		21656/2025
153	D-WP(C)/49870/2025 WP(C)/ /	JASODAMAYEE NAYAK MP	BIVUDATTA CHALAN	21657/2025
154	D-WP(C)/49872/2025 WP(C)/ /	ABHAYA KUMAR DASH MP	PRASANTA KUMAR SATAPATHY	21658/2025
155	D-WP(C)/40043/2025 WP(C)/27478/2025	DUSASAN DEO MP	HIMANSHU SEKHAR MISHRA	21659/2025
156	D-WP(C)/22677/2025 WP(C)/15948/2025	CHANDRADHOJA SAHOO MP	SUNKUR SUDHAKAR RAO	21660/2025
157	D-WP(C)/49883/2025 WP(C)/ /	DEBI PRASAD DASH MP	SATRUGHNA NATH MISRO	21661/2025
158	D-WP(C)/29504/2023 WP(C)/29504/2023	RUDRA PRASAN MISHRA MP	SIDHESWAR MALLIK	21662/2025
159	D-WP(C)/18085/2021 WP(C)/18085/2021	MADHABI DUTTA MP	NIROD KUMAR SAHU	21663/2025
160	D-WP(C)/38268/2025 WP(C)/26897/2025	RAJU KUMAR MP	SUBASH CHANDRA PUSPALAKA	21664/2025
161	D-WP(C)/49887/2025 WP(C)/ /	RANJAN KUMAR SAHOO MP	DEEPALI MAHAPATRA	21665/2025
162	D-WP(C)/33069/2025 WP(C)/22998/2025	AJAY KUMAR DAS MP	SUBASH CHANDRA PUSPALAKA	21666/2025
163	D-WP(C)/32089/2025 WP(C)/22431/2025	M/S TATA STEEL LTD, MUMBAI MP	SARADA PRASANNA SARANGI	21667/2025
164	D-WP(C)/44713/2025 WP(C)/31035/2025	M/S TATA STEEL LTD., MUMBAI MP	SARADA PRASANNA SARANGI	21668/2025
165	D-WP(C)/49571/2025 WP(C)/ /	TRUPTIRANI MAHAPATRA MP	BHARAT JALLI	21669/2025
166	D-WP(C)/4851/2022 WP(C)/4851/2022	RANJULATA PATRA MP	SRIKANTA KU. NATH	21670/2025
167	D-WP(C)/49906/2025 WP(C)/34603/2025	RUDRA NARAYAN MISHRA MP	SOURAV SUMAN BHUYAN	21671/2025
168	D-WP(C)/21711/2025 WP(C)/15316/2025	BANDITA KHAMARI MP	SANGRAM JENA	21672/2025
169	D-WP(C)/45005/2025 WP(C)/31208/2025	YUDHISTHIR BEHERA MP	KUNAL KUMAR SWAIN	21673/2025
170	D-WP(C)/45654/2025 WP(C)/33683/2025	SUSHANT BHUSAN MOHANTY MP	ANINDYA KUMAR MISHRA	21674/2025
171	D-WP(C)/49911/2025 WP(C)/ /	DEEPAK KUMAR BEHERA MP	BIVUDATTA CHALAN	21675/2025
172	D-WP(C)/49913/2025 WP(C)/ /	KALPATARU HARIJAN MP	BIVUDATTA CHALAN	21676/2025
173	D-WP(C)/36263/2022 WP(C)/36263/2022	BHARAT CHANDRA PADHAN MP	KRISHNA CHANDRA SAHU	21677/2025
174	D-WP(C)/36263/2022 WP(C)/36263/2022	BHARAT CHANDRA PADHAN MP	KRISHNA CHANDRA SAHU	21678/2025
175	D-WP(C)/28382/2022 WP(C)/28382/2022	RAJASHREE MISHRA MP	SUBHENDU KUMAR DAS	21679/2025
176	D-WP(C)/436/2022 WP(C)/436/2022	BIJOY KETAN SWAIN MP	AMIYA KUMAR MOHANTY A	21680/2025
177	D-WP(C)/49902/2025 WP(C)/ /	M/S RANJITA SA MP	SATRUGHNA DASH (A)	21681/2025
178	D-WP(C)/49156/2025 WP(C)/ /	SHOVAN KUMAR SAHOO MP	BIBHU PRASAD MOHANTY	21682/2025
179	D-WP(C)/48966/2025 WP(C)/34325/2025	SUBHANKARI DAS MP	TANMAY MISHRA	21683/2025
180	D-WP(C)/49917/2025 WP(C)/ /	M/S. AUTOGLOBAL COMTRADE PVT. LTD. MP	PRANAYA KISHORE HARICHANDAN	21684/2025
181	D-WP(C)/42474/2025 WP(C)/30817/2025	BIJAYANANDA DASH MP	DOLAGOBINDA MOHAPATRA	21685/2025
182	D-WP(C)/49918/2025 WP(C)/ /	SAILENDRA KUMAR ROUSTRAY MP	BHUBANESWAR DASH	21686/2025
183	D-WP(C)/46340/2025 WP(C)/33976/2025	JAYASHREE SINGH DEO MP	BIBHU PRASAD DAS	21687/2025

184	D-WP(C)/49922/2025 WP(C)/ /	MANMATH KUMAR RAY MP	RAMA CHANDRA JENA	21688/2025
185	D-WP(C)/49934/2025 WP(C)/ /	DWARAKAMAI SAI MANDIR, BIDYADHAR MP	ANIL KUMAR PANIGRAHI	21689/2025
186	D-WP(C)/49936/2025 WP(C)/ /	M/S PRABHAT IRON FOUNDRY AND METAL MP	ANANDY TRIPATHI LTD, SUNDARGARH	21690/2025
187	D-WP(C)/49931/2025 WP(C)/ /	GANESH KUMAR PATTNAYAK MP	SWAPNA KUMAR OJHA	21691/2025
188	D-WP(C)/49937/2025 WP(C)/ /	PRAHALLAD SAHOO MP	BHAWANI SANKAR PANIGRAHI	21692/2025
189	D-WP(C)/49940/2025 WP(C)/ /	PRAFULLA BEHERA @ PRAFULLA CHANDRA MP	ABHIRAMARI KHUNTIA	21693/2025
190	D-WP(C)/49947/2025 WP(C)/34599/2025	SARASWATI BHATRA MP	PRASANTA KUMAR SATAPATHY	21694/2025
191	D-WP(C)/23020/2016 WP(C)/23020/2016	ALOK JENA MP	M/S.S.DAS	21695/2025
192	D-WP(C)/4744/2016 WP(C)/4744/2016	BHIKARI CH.LENKA MP	M/S.DURGESH NARAYAN RATH, P.K. ROUT	21696/2025
193	D-WP(C)/18836/2016 WP(C)/18836/2016	HARIHAR SAHOO MP	M/S.DURGESH N.RATH	21697/2025
194	D-WP(C)/49949/2025 WP(C)/ /	CHIEF ENGINEER (ROADS-1) MP	SWAYAMBHU MISHRA, A.S.C	21698/2025
195	D-WP(C)/48097/2025 WP(C)/33520/2025	SAROJ KUMAR MOHAPATRA MP		21699/2025
196	D-WP(C)/33674/2024 WP(C)/19620/2024	TILOTTAMA BAHINIPATI MP		21700/2025
197	D-WP(C)/21502/2024 WP(C)/15258/2024	VILLAGERS OF PURUNA TIGIRIA, CUTTACK MP	HRUDANANDA MOHAPATRA	21701/2025
198	D-WP(C)/49953/2025 WP(C)/ /	MADHUSMITA MOHAPATRA MP	BIVUDATTA CHALAN	21702/2025
199	D-WP(C)/49961/2025 WP(C)/ /	MONALISHA MOHANTY MP	NIRANJAN LENKA	21703/2025
200	D-WP(C)/37279/2023 WP(C)/37279/2023	ARSS INFRASTRUCTURE PROJECT LTD. BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA,B.K.SASMAL,S.K.I	21704/2025
201	D-WP(C)/37282/2023 WP(C)/37282/2023	ARSS INFRASTRUCTURE PROJECT LTD. BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA,BIJAY KUMAR SA	21705/2025
202	D-WP(C)/37289/2023 WP(C)/37289/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH, M/S GAURAV KHANNA	21706/2025
203	D-WP(C)/37292/2023 WP(C)/37292/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANA	21707/2025
204	D-WP(C)/37294/2023 WP(C)/37294/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA	21708/2025
205	D-WP(C)/37297/2023 WP(C)/37297/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA	21709/2025
206	D-WP(C)/37300/2023 WP(C)/37300/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA	21710/2025
207	D-WP(C)/37302/2023 WP(C)/37302/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA	21711/2025
208	D-WP(C)/37306/2023 WP(C)/37306/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA	21712/2025
209	D-WP(C)/37309/2023 WP(C)/37309/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA	21713/2025
210	D-WP(C)/37311/2023 WP(C)/37311/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANNA	21714/2025
211	D-WP(C)/37314/2023 WP(C)/37314/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR MP	ANMAYA KUMAR DASH,M/S GAURAV KHANA	21715/2025
212	D-WP(C)/34869/2021 WP(C)/34869/2021	KADAGALA SANKIRI@K.SANKIRI MP	PRASANNA KUMAR MISHRA	21716/2025
213	D-WP(C)/49972/2025 WP(C)/ /	BHAGYARATHI PRUSTY MP	SUBHANKAR ROUT	21717/2025
214	D-WP(C)/49976/2025 WP(C)/ /	SHANTILATA MISHRA MP	JAGABANDHU ROUT	21718/2025
215	D-WP(C)/45068/2024	M/S. BOSE CONSTRUCTION	AKASH KUMAR PATTAJOSHI	

	WP(C)/27527/2024	MP		21719/2025
216	D-WP(C)/44981/2025 WP(C)/31677/2025	BRANCH MANAGER, BOLANGIR DISTRICT CENTRAL COOPERATIVE BANK LTD., ULUNDA BRANCH MP		21720/2025
217	D-WP(C)/49984/2025 WP(C)/ /	PASHUPATI SHARMA MP	DR. JANMEJAYA RAY	21721/2025
218	D-WP(C)/49986/2025 WP(C)/ /	M/S MAX DIAGNOSTICS PVT. LTD., CUTTACK MP	AKASH SENAPATI	21722/2025
219	D-WP(C)/49978/2025 WP(C)/ /	G.HRUSHIKESH DORA MP	RAJESH TRIPATHY	21723/2025
220	D-WP(C)/49990/2025 WP(C)/ /	G.TRIPATI DORA MP	RAJESH TRIPATHY	21724/2025
221	D-WP(C)/31014/2025 WP(C)/22308/2025	RINGI @ RINKEY BARIK MP	PRAFULLA CHANDRA ACHARYA	21725/2025
222	D-WP(C)/49994/2025 WP(C)/ /	DUSASAN DEO MP	TUSHAR KANTA NAYAK	21726/2025
223	D-WP(C)/49996/2025 WP(C)/ /	RADHAKANTA DASH MP	SUBHA KUMAR MISHRA	21727/2025
224	D-WP(C)/49999/2025 WP(C)/ /	GREEN LINE SERVICES, KOLKATA MP	BIPLAB KUMAR DASH	21728/2025
225	D-WP(C)/50002/2025 WP(C)/ /	BASANTA KUMAR SAHOO MP	AJAYA KUMAR MOHARANA	21729/2025
226	D-WP(C)/50006/2025 WP(C)/ /	BIJAY KETAN NAYAK MP	KUNAL KUMAR SWAIN	21730/2025
227	D-WP(C)/14365/2023 WP(C)/14365/2023	BRAJABANDHU BEHURA MP	MANAS KUMAR CHAND	21731/2025
228	D-WP(C)/50008/2025 WP(C)/ /	KANDHA PRASAD DASH MP	SIVA SANKAR CHAINI	21732/2025
229	D-WP(C)/42026/2025 WP(C)/29885/2025	MAHENDRA KUMAR MISHRA MP	ADYASIDHI MISHRA	21733/2025
230	D-WP(C)/33383/2025 WP(C)/23378/2025	BANK OF BARODA, CUTTACK MP	SUBRAT MISRA	21734/2025
231	D-WP(C)/36950/2025 WP(C)/25343/2025	BASHISTHA DAS MP	MIHIR KANTA RATH	21735/2025
232	D-WP(C)/50011/2025 WP(C)/ /	MAYADHAR DEHURY @ DEHURI MP	SUMIT KUMAR MOHANTY	21736/2025
233	D-WP(C)/50016/2025 WP(C)/ /	SABYASACHI MOHANTY MP	SURYA PRATAP DEO	21737/2025
234	D-WP(C)/47932/2025 WP(C)/33825/2025	SMITA MOHANTY MP	AUROVINDA MOHANTY	21738/2025
235	D-WP(C)/48685/2025 WP(C)/34396/2025	SIDHARTHA SANKAR PATRA MP	KABIRAJ PRADHAN	21739/2025
236	D-WP(C)/50025/2025 WP(C)/ /	M/S ESSKAY CATERER, BBSR MP	KOUSIK ANANDA GURU	21740/2025
237	D-WP(C)/50031/2025 WP(C)/ /	JAMUJHADI SERVICE COOPERATIVE SOCIETY, CUTTACK MP	DEEPTI RAJASEKHAR PATRA	21741/2025
238	D-WP(C)/50037/2025 WP(C)/ /	M/S SAMAL CONSTRUCTION, JAGATSingh MP	HRUDENDRA MOHANTY	21742/2025
239	D-WP(C)/50040/2025 WP(C)/ /	DEBABRATA DHUPAL MP	BINI MISHRA	21743/2025
240	D-WP(C)/50041/2025 WP(C)/ /	K. TRHIRUMOOLAR MP	LALATENDU SAMANTARAY	21744/2025
241	D-WP(C)/50047/2025 WP(C)/ /	SK.ABDUL JAHID MP	PRAVASH CHANDRA JENA	21745/2025
242	D-WP(C)/35238/2025 WP(C)/24523/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21746/2025
243	D-WP(C)/50055/2025 WP(C)/ /	SAMIR DAS MP	SHRADHASHREE ROUSTRAY	21747/2025
244	D-WP(C)/35238/2025 WP(C)/24523/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21748/2025
245	D-WP(C)/35238/2025 WP(C)/24523/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21749/2025
246	D-WP(C)/35281/2025 WP(C)/24525/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21750/2025

247	D-WP(C)/50057/2025 WP(C)/ /	ASHOK KUMAR KHANDELWAL MP	SANTOSH KUMAR SAMANTARAY	21751/2025
248	D-WP(C)/35281/2025 WP(C)/24525/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21752/2025
249	D-WP(C)/35281/2025 WP(C)/24525/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21753/2025
250	D-WP(C)/35274/2025 WP(C)/24552/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21754/2025
251	D-WP(C)/35274/2025 WP(C)/24552/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21755/2025
252	D-WP(C)/35274/2025 WP(C)/24552/2025	SANJUKTA SWAIN MP	SWARUP KUMAR PATNAIK	21756/2025
253	D-WP(C)/27181/2025 WP(C)/18990/2025	SRITAM SOUMITRI JENA MP	SHRADHASHREE ROUSTRAY	21757/2025
254	D-WP(C)/50060/2025 WP(C)/ /	BIJAY KUMAR MOHANTY MP	HRUDANANDA MOHAPATRA	21758/2025
255	D-WP(C)/50061/2025 WP(C)/ /	SAUMYA RANJAN DAS MP	MANOJA KUMAR KHUNTIA	21759/2025
256	D-WP(C)/43951/2025 WP(C)/31029/2025	GOUTAM BUDHA NURSING AND PARAMEDICAL SCIENCES COLLEGE, PURI MP		21760/2025
257	D-WP(C)/50062/2025 WP(C)/ /	USHARANI SAMAL MP	PRONOY MOHANTY	21761/2025
258	D-WP(C)/50058/2025 WP(C)/ /	Dr. BABURAM PANI MP	ASHOK KUMAR MOHAPATRA	21762/2025
259	D-WP(C)/50063/2025 WP(C)/ /	TRIBENI BEHERA MP	PRAFULLA KUMAR KAR	21763/2025